Completion of Recovery Certificate No. 8638 of 2025 against PINNACLE MARKET INVESTMENT ADVISORY PVT. LTD. (PAN: AAICP3799C) in the matter of PINNACLE MARKET INVESTMENT ADVISORY PVT. LTD.

Recovery Certificate No. RC 8638 of 2025 dated February 19, 2025 was drawn against PINNACLE MARKET INVESTMENT ADVISORY PVT. LTD. for a sum of Rs.3,79,000/- (Rupees Three Lakh Seventy Nine Thousands Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. WTM/SM/WRO/WRO/23160/2022-23 dated January 25, 2023 in the matter of PINNACLE MARKET INVESTMENT ADVISORY PVT. LTD.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

10.12.2025 Ahmedabad



RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingraa वसूली अधिकारी एवं उपमहाप्रवेधक Recovery Officer & Deputy General Manager भारतीय प्रतिभृति और विनिमय बोर्ड Securities and Exchange Board of India अञ्चनवाबार / Ahmedabad